

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

3. IA/3483/2022 C.P. (IB)/670(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **28.11.2022**.

NAME OF THE PARTIES: M/s. Tata Capital Financial Services Ltd.
Vs.
VS Omnitrade India Pvt. Ltd.

SECTION: 7 of IBC 2016

ORDER

IA 3483 of 2022- This is an Application filed seeking to take on record the Report Certifying the Constitution of Committee of Creditors and the list of Creditors. Accordingly, the above IA is **allowed** and **disposed of** by taking the Report Certifying the Constitution of Committee of Creditors and the list of Creditors.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
H. V. SUBBA RAO
Member(Judicial)

/z/